

H

C.A.No. 7958 OF 2001  
ITEM No.5

Court No. 8

SECTION IIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.3 In Civil Appeal No.7958/2001

S.D. SHUKLA

Appellant (s)

VERSUS

LAXMI PRASAD SHRIVASTAVA & ANR.  
( For stay and Office Report )

Respondent (s)

Date : 11/02/2002 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. Nitin Bharadwaj, Adv.  
for Mr. Prakash Shrivastava,Adv.

For Respondent (s) Mr. Sanjeev Sachdeva, Adv.  
No.2

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2  
Respondent No.2 to file counter affidavit in four  
weeks.  
Issue fresh notice to respondent No.1.

.SP1  
  
Sarita (Radha Rani Bhatia)@@  
AA  
Court Master@@  
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